

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF April, 2021.

| Form 1 | | | | | | | | | |
|--|-----------------------------------|------------------|----------|------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| List of cases e-filed during the month | | | | | | | | | |
| Sr No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | - | - |

| Form 2 | | | | | | | |
|--|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which e-Payment of Court fees was made during the month | | | | | | | |
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

Form 3
List of cases in which Electronic Service of Process has taken place during the month

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|---------|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

Form 4
List of total no. of cases randomly allocated during the month

| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|---------|-----------------------------------|------------------|------------|-----------|-----------|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - |

| <div>Form 5</div> <div>List of cases in which Case Management Hearing was held during the month</div> | | | | | | | |
|---|-----------------------------------|------------------|----------|------------------------------------|----------|----------------------|---------------------------------|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - |

[illegible]

Form 7
Summary of Commercial Cases during the month

| Sr. No. | Court | District | Total number of cases pending on the 1 st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|---------|-----------------------------------|------------------|---|---|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | High Court of Meghalaya | East Khasi Hills | 7 | 1 | - | 8 |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | 65 | 4 | 3 | 66 |

Form 6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month

| Sr. No. | Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] | Total number of applications pending on the 1 st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non-starter cases during the month | Total number of applications pending at the end of the month |
|---------|--|--|--|--|--|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 26 | 08 | - | 4 (Non-starter cases and 1 no. failure case) | 29 (27 nos. of applications are in pre-mediation stage and notices have been served and 2 nos. mediation applications are pending) |